

गोंडा स्टेशन

११४२. श्री बाजपेयी : क्या रेलवे मंत्री १६ दिसम्बर, १९५६ के अतारांकित प्रश्न संख्या १५७० के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) गोंडा रेलवे स्टेशन यार्ड के विस्तार के लिए, जिन ग्रामीण लोगों से जमीन ली गयी थी, उनको मुद्रावजा देने के सम्बन्ध में अब तक क्या प्रगति हुई है ; और

(ख) रेलवे लाइनों विछाने से जो गांव अलग-अलग हो गये थे, उन्हें मुख्य सड़कों से जोड़ने के सम्बन्ध में क्या कार्यवाही की गयी है ?

रेलवे उपमंत्री (श्री सै० बें० राम-स्वामी) : (क) रेलवे सीधे सम्बन्धित व्यक्तियों को मुद्रावजा नहीं देती। लेकिन जैसा पिछले प्रश्न के उत्तर में कहा गया था, गोंडा के भूमि अधिग्रहण अफसर (Land Acquisition officer) के पास १६,६८८ रुपये ६७ नय पैसे जमा कर दिये गये हैं। मुद्रावजा के सम्बन्ध में सिविल अधिकारियों से अभी तक कोई विवरण प्राप्त नहीं हुआ है और इसलिए रेलवे की ओर से कोई और भुगतान नहीं किया गया है।

(ख) दूसरे रास्ते से सड़क (Road diversion) बनाने के लिए लगभग ०.३३ एकड़ जमीन लेने का विचार है जिस के लिए आवश्यक नक्शे आदि तैयार किये जा रहे हैं।

Multi-purpose Co-operative Societies

1143. Shaikh Mohammad Akbar: Will the Minister of Community Development and Co-operation be pleased to state:

(a) how many new multipurpose co-operative societies were established

in the country during the year 1959-60 so far; and

(b) how many of these were co-operative farming societies?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) The supplementary Plans approved for 1959-60 provide for the organisation of about 16,000 new service (multi-purpose) co-operatives and re-organisation of about 23,000 existing village societies into service (multi-purpose) co-operatives. Particulars regarding the actual number of new service (multi-purpose) Co-operative Societies established in the country upto 31st December, 1959, have been called for from the States. A statement in this regard will be placed on the Table of the Sabha shortly.

(b) According to the classification of societies, Co-operative Farming Societies are not included in Multi-purpose (Service) Co-operatives. Further, Co-operative Farming Societies are organised under a set of bye-laws distinct from those of multi-purpose (Service) societies. Hence this question does not arise.

Research by I.C.A.R.

1144. Shri Hem Raj: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any study has been made by the Indian Council of Agricultural Research of the crops grown by foreign countries in their snow bound areas and their prospects of being grown in this country on intensive basis;

(b) whether any study has been made of the trees for afforestation which can be grown in such areas; and

(c) if so, the attempt made to grow such crops and trees in the snow-bound inaccessible areas of the Himalayan border?